

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated, Guwahati, the 21st February, 2012.

NO.HC.VII-136/2007/ 1161 /A, In suppression of all earlier orders, the Hon'ble Gauhati High Court is pleased to nominate the following Judicial Officers of Assam to undergo the **First In Service Training Course, 2012**, to be held on **25th & 26th February, 2012**, at the Judges' Lounge, Gauhati High Court, Guwahati.

Sl. No.	Name	Designation
1.	Shri Sahadat Hussain.	District & Sessions Judge, Kokrajhar
2.	Shri Bhaskar Jyoti Mahanta.	District & Sessions Judge, Bongaigaon
3.	Shri Mir Alfaz Ali	District & Sessions Judge, Dibrugarh.
4.	Shri I. Hussain	Principal Judge, Family Court, Guwahati.
5.	Shri. Rajib Goswami.	Special Judge, CBI, Assam, Guwahati.
6.	Shri Prasanta Saikia.	District & Sessions Judge, Barpeta
7.	Shri Anil Kumar Sarma.	Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur
8.	Shri Khagen Dohotia.	Addl. District & Sessions Judge, FTC, Rangia
9.	Shri Sutham Das.	Addl. Sessions Judge, FTC, Shankardev Nagaon, Hojai.
10.	Smt. Jolly Moni Sarma.	Addl. Sessions Judge, FTC, Kamrup, Guwahati.
11.	Shri J. Ahmed.	Chief Judicial Magistrate, Dhemaji
12.	Shri Satyajit Khound.	Chief Judicial Magistrate, Dhubri
13.	Smti. Joosmita Sarma.	Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi
14.	Shri Pratim Kumar Bora.	Civil Judge & Asstt. Sessions Judge No. 2, Cachar, Silchar
15.	Shri Pranjal Bora.	Chief Judicial Magistrate, Morigaon
16.	Smt. Anubha Das.	Chief Judicial Magistrate, Darrang, Mangaldai.
17.	Shri Manwar Ali.	Chief Judicial Magistrate, Jorhat.
18.	Shri. Mahendra Kalita.	Civil Judge & Asstt. Sessions Judge, Sonitpur, Tezpur.
19.	Shri. Sunil Kr. Poddar.	Civil Judge & Asstt. Sessions Judge, Barpeta.

20.	Shri Paban Chandra Kalita.	SDJM(M), Hojai
21.	Smti. Roushan Ara Rahman.	SDJM(M), Bajali
22.	Shri Utpal Rajkhowa.	SDJM(M), Majuli
23.	Smti. Mallika Dutta.	SDJM(S), Jorhat
24.	Smti. Nirmali Talukdar.	SDJM(S), Nalbari
25.	Shri Syed Imdadur Rahman.	SDJM(M), BiswanathChariali
26.	Shri Dipankar Bora.	SDJM(M), Dhakuakhana
27.	Smti. Moushumi De.	SDJM(M), Bijni
28.	Shri Naimuddin Ahmed.	SDJM(S), Udalguri
29.	Smti. Bobita Kshetry.	SDJM(S), Bongaigaon
30.	Smti. Rini Bharali.	SDJM(S), Barpeta
31.	Shri N.S. Baruah.	SDJM(S), Nagaon
32.	Shri. L.K.Saikia.	SDJM(S) No-1, Kamrup, Guwahati.
33.	Shri Joydev Koch	Munsiff, Rangia
34.	Smt. Audri Bhattacharya.	Munsif No-2, Kamrup, Guwahati.
35.	Smti. Chitra Rani Saikia	Judicial Magistrate, Kamrup, Guwahati.
36.	Smt. Shivani Handique.	Munsif No-3, Kamrup, Guwahati

The tentative schedule & subjects of the Training Programme is enclosed herewith, in a separate sheet.

The nominated Officers are directed to report at the premises of the Gauhati High Court, Guwahati at 9.00 AM on 25.02.2012 positively.

21/2/2012
JOINT REGISTRAR (JUDL.-I)

TENTATIVE SCHEDULE
25.02.2012

25.02.12	09:00AM - 09:30AM	09:30AM - 10:15AM	10:15AM - 10:30AM	Session-I 10:30AM - 1:20 PM		Session-II	Session-III
	Registration	Inaugural Session	Tea	10:30 AM-11:30 AM Court, Case load & Case Management	12 Noon - 1:00PM Judgment Writing and communication Interactive Session- 01:00 PM - 01:20 PM		

26.02.2012

26.02.2012	Session-IV 09:15 AM - 10:30 AM		11:00 AM to 11:10 AM	Session-V 11:10 AM - 01:00 PM		01:30 PM
	Principles of Grant and Refusal of Injunction		Tea	Appreciation of evidence in Civil and Criminal Cases		Lunch
Interactive Session - 10:30 AM -11:00 AM				Interactive Session- 01:00PM - 01:30 PM		